

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 553 OF 2024**

**IN THE MATTER OF:**

**News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 29.10.2025)**

**News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024**

**VERSUS**

1. Punjab Pollution Control Board,  
Through its Member Secretary  
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,  
Nabha Road, Patiala-147001  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/ [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in) (Respondent No.1)
2. Central Pollution Control Board  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No.2)
3. Ministry of Environment, Forest & Climate Change, Regional Office (Chandigarh)  
Bays No. 24-25 Sector 31 A, Dakshin Marg, Chandigarh-160030, Punjab  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in) (Respondent No.3)
4. Deputy Commissioner/ District Magistrate, Rupnagar  
Commissioner Rupnagar Division,  
Mini Secretariat, Rupnagar, Punjab-140001  
Email: [dc.rpr@punjab.gov.in](mailto:dc.rpr@punjab.gov.in) (Respondent No.4)
5. Chief Secretary, State of Punjab  
Civil Secretariat, Sector-1, Chandigarh-160001  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in) / [secy.te@punjab.gov.in](mailto:secy.te@punjab.gov.in) (Respondent No.5)